

2040 (2110)
Rajesh Kumar
(4)

2024

Declaration of Assets and Liabilities

I, **RAJESH KUMAR AKELA** son/daughter/wife of **LATB JAJ PRASAD SINHA**
aged **45** years, belonging to **BIHAR LEGISLATIVE ASSEMBLY, PAST**
service and presently working as **SECURITY GUARD**
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash SBI	2,00,000/-	SBI 55,000/-	NILL	NILL	NILL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	POST OFFICE 100000/-	NILL	,,	,,	,,
(iii)	Bonds, Debentures and Shares in companies	NILL	,,	,,	,,	,,
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC - P. No - 826398442 ① 51828277	LIC - DP. No - 519561200 ② 518927311	,,	,,	,,
(v)	Motor Vehicles (details of make, etc.)	MAHINDRA PR 0 B203H 8610	NILL	,,	,,	,,
(vi)	Jewellery (give details of weight and value)	GOLD - 400gm SILVER - 350gm	GOLD - 300gm SILVER - 900gm	,,	,,	,,
(vii)	Other assets, such as values of claims / interests	NILL	NILL	,,	,,	,,

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	ARA KOTWAR 4.685 acres	11	11	11	11
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	11	11	11	11	11
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	11	11	11	11	11
(v)	Others (such as interest in property)	11	11	11	11	11

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	11	11
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	11	11
	(b) dues to departments dealing with supply of water	11	11
	(c) dues to departments dealing with supply of electricity	11	11

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	(d) dues to departments dealing with telephones	NILL	NILL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	11	11
	(f) Other dues, if any	11	11
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No - AIO PA9866C	11
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NILL	11
	(iii) Sales Tax [Only in case of proprietary business]	11	11
	(iv) Property Tax	11	11

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA-1078

Gender :-

M (M/F)

Date of Birth :-

05021980 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

SECURITY GUARD, BIHAR VIDHAN SABHA, PATNA
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

BHOJPUR (ARA)

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

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Name of Employee:

RAJESH KUMAR AKELA

Designation:

SECURITY GUARD

Department:

BIHAR VIDHAN SABHA, PATNA

Place: BLA

Date:

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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